IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

MA 446/2000 in RASR 947/2000

in OA 46/99.

DATE OF ORDER : 17.7.2000

Between :-

- 1. U.O.I., rep. by its General Manager, SE Rlys, Garden Reach, Calcutta.
- Chief Administrative Officer (S&C), SE Rlys, Bhubaneswar.
- Chief Engineer (Con),
 SE Rlys, Behind DRM Office Complex,
 Dondaparthy, Visakhapatnam.
- 4. Chief Personnel Officer, SE Rlys, Garden Reach, Calcutta.

... Applicants/Respondents

And

- 1. Sri B.Eswara
- 2. B. Nandeshu
- 3. P.Ramu

... Respondents/Applicants

Counsel for the Applicar:s : Shri C.V.Malla Reddy, SC for Rlys

Counsel for the Respondents : Shri A.M.Rao

CORAM:

THE HON BLE JUSTICE SHRI D.H. NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

...2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri C.V.Malla Reddy, learned standing counsel for the applicants. None for the Respondents.

Respondents is not present today. As similar Review Petition has already been allowed, we do not see any reason to reject this M.A. Hence M.A. allowed as prayed for. Register the R.A.

(R.RANGARAJAN) Member (A) (D.H.NASIR) Vice-Chairman

Dated:17th July, 2000.
Dictated in Open Court.

M

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